

### Requirement and Production of Fertilisers

7077. SHRI D. P. JADEJA :

SHRI VEKARIA :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) what is the approximate requirement of fertilizers for the next year,

(b) what is the approximate production of fertilizers in India; and

(c) the steps taken by Government to fill up the deficit?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) The agronomic requirement of fertiliser nutrients for Kharif, 1975 and Rabi, 1975-76 has been assessed to be Rs. 45.88 lakh M. Ts. the break up of which in terms of N. P. & K. is as follows :—

N	. . . . .	31.28
P	. . . . .	8.94
K	. . . . .	5.66

(b) A quantity of 15.54 lakh M. Tonnes of Nitrogenous & 3.63 lakh M. Tonnes of phosphetic nutrients are likely to be produced in the country during Kharif, 1975 and Rabi, 1975-76.

(c) The Government of India is making all efforts to import the maximum possible quantity of fertilisers, to bridge the gap between the requirement and domestic production of fertilisers. Efforts have also been made to improve the distribution system so that unduly large quantities of fertilisers do not remain in the pipeline. Steps have also been taken to supplement the use of chemical fertilisers, with the use of manures and organic fertilisers.

### 12.00 Hours

#### PAPERS LAID ON THE TABLE

MR. SPEAKER : Shri Pranab Kumar Mukherjee.

SHRI JYOTIRMOY BASU (Diamond Harbour) : Just half a minute. I will not take much time. I have given notice

of an adjournment motion to draw the attention of the House to the fact that the Prime Minister's visit to Kerala in order to pressurise and coerce to bring about defections to keep a minority Government in power is deplorable\*\*\*\*

MR. SPEAKER : I am not allowing you. I have not permitted you. Nor have I received any motion. Please sit down.

#### ANNUAL REPORT RE. INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF CENTRAL GOVT. FOR 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government for the year 1973-74. [Placed in Library. See No. LT-9466/75].

#### NOTIFICATIONS UNDER WILD LIFE PROTECTION ACT, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section (2) of section 63 of the Wild Life (Protection) Act, 1972 :—

- (1) The Punjab Wild Life (Stock Declaration) Rules, 1975 published in Notification No. G.S.R. 179 (E) in Gazette of India dated the 1st April, 1975.
- (2) The Punjab Wild Life (Transactions and Taxidermy) Rules, 1975, published in Notification No. G.S.R. 180(E) in Gazette of India dated the 1st April, 1975. [Placed in Library See No. LT-9467/75].

#### ANNUAL REPORT OF INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) : On behalf of Shri D. P. Yadav, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1973-74. [Placed in Library. See No. LT-9468/75].

\*\*\*\*Not Recorded.